

Date: 13/9/1988

Mr. Mohan Sudame, Advocate appears for the applicant.

Mr. S. R. Alie, Advocate for Mr. P. M. Pradhan Counsel appears for the respondent.

In this matter we have received a copy of order dtd. 19/8/1988 passed by the Hon'ble Chairman. The Hon'ble Chairman has directed for the reasons stated therein to transmit the record and proceedings to the Calcutta Bench and that the parties ^{be directed to} appear before the Calcutta Bench on 10/10/1988.

In view of the orders passed by the Hon'ble Chairman the advocate for both the sides request that the matter may be placed before the Tribunal for order on 19/9/1988.

Place this matter before the Tribunal on 19/9/1988 for orders.

For P. M. Pradhan
Dr

Order dt. 19/9/88
served on R.No. 1 & 3
on 3/10/88, R.No. 4 on
7/10/88.

B
17/10/88

Order dt 19/9/88 served
on R.No. 8 on 3/10/88,
R.No. 6 on 7/10/88,
applicant on 10/10/88
& R.No. 7 on 12/10/88.

B
24/10/88

Dated: 19/9/88.

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Mr. Mohan Sudame for the
applicant and Mr. S.R. Atre (for
Mr. P.M. Pradhan) for the Respondents.
The office has received a communi-
cation from the Principal Bench
along with a copy of the order
passed by the Chairman in
misc. petition No. 292/88. By
that order this O.A. No. 562/87
is transferred to Calcutta
Bench. The office ~~to~~ should
therefore, transmit the records
and proceedings of O.A. 568/87
to the Registrar of the
Calcutta Bench for being placed
before that Bench for appropriate
orders on 10/10/88. With these
directions O.A. 568/87 is
disposed of as transferred. Ph

P. S. Chaudhri B. C. Gadgil
(P.S. CHAUDHURI) (B.C. GADGIL)
M(A). V/C.